2312. SHRI VAYALAR RAVI: WIII
the Minister of COMMERCE AND
CIVIL SUPPLIES AND COOPERATION be pleased to state:

- (a) whether Government propose to export natural rubber during the year 1977-78;
- (b) if so, the details thereof; and the total quantity proposed to be exported during this year; and
- (c) the total quantity exported since the decision was taken to export natural rubber?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) Yes, Sir. Government have already decided to export surplus natural rubber.

(b) and (c). Export of 5,000 tonnes has been allowed during 1977-78 in the first instance. Out of this quota and earlier quota 4,345 tonnes have already been exported during April—October, 1977.

Inclusion of Ooty in Programme for Janata Hotel Construction

2313. SHRI P. S. RAMALINGAM Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state whether Ooty, the Queen of Hill Stations has been included in the programme for construction of Janeta Hotel?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOT-TAM KAUSHIK): No, Sir. The Central Government has no plans to construct a Janata Hotel in Ooty at present.

Export of Goods

2314. SHRI DHARAM VIR VASI-SHT: Will the Ministr of COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state:

- (a) the total exports of the following items in the years 1975-76, 1976-77 and the first six months of the year 1977-78 together with new contracts obtained for special qualities or goods if any (1) steel (2) ships (3) tyres (4) silk (5) woollens (6) hamboo craft (7) coir (8) project equipment (9) ceramic products (10) leather, rayon and machine tools; and
- (b) the steps taken to promote exports further in the Fifth Plan period?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) A statement is laid on the Table of the House.

(b) To promote exports a number of steps have already been taken which include participation in Trade Fairs and Exhibitions abroad, identification of areas and export items with export potential, visits of trade delegations, grant of cash compensatory support, drawback of custom and excise duty, provision of export finance, quality control and supply of imported and domestic inputs etc.